

HIGH COURT OF KERALA
e- TENDER NOTICE

H1-7193/18

KOCHI

Dated:27/01/18

E-Tenders are invited for the supply of 330 desktops for the use of the High Court with the following specifications

Processor	Intel i3 7 th generation or higher with Minimum Base Frequency of 3.5 GHz having either of <ul style="list-style-type: none"> • SYSMARK 2014 Overall Score of 1050 or above, tested with 8 GB RAM • PC MARK 8 Work Accelerated Score of 4100 or higher, tested with 8 GB RAM TDP: 65 W or lower
Chipset	Compatible Chipset
Motherboard	OEM Motherboard
Bus Architecture	2 PCI (PCI/ PCI Express) or more
Memory	4 GB DDR4-2133 MHz RAM (or above) with 16 GB Expandability with minimum 2 DIMM slots.
Hard Disk Drive	500 GB 7200 rpm or higher
Monitor	19.5 inch or larger TFT/LED Digital Colour Monitor, IPS panel, same make as PC
Keyboard	USB interface, same make as PC.
Mouse	Optical with USB interface, same make as PC.
Chassis	Tower model (volume < 17 litre)
Bays	2 nos. or above
Ports	6 USB Ports or more (at least two USB 3.0 ports in front), 1 Serial audio port for microphone and headphone in front, 1 RJ-45 port, 1 VGA/HDMI port.

Audio	Integrated Audio Controller, Audio ports both in front and back.
Networking facility	10/100/1000 Mbps on board integrated Network Port
Power Management	Screen Blanking, Hard Disk and System Idle Mode in Power On, Set up Password, Power supply SMPS Surge Protected
Certifications	a. ROHS Compliance for Product b. ISO 14001 for OEM c. EPEAT Silver for model quoted
Warranty	5 year comprehensive on-site warranty including Monitor
Operating System	Latest version of Ubuntu

Last date for receipt of e-tenders is **at 11 am on 14/02/18**. Late tenders will not be accepted.

The e-tenders will be opened **at 11 am on 19/02/18**.

The maximum period required for delivery of the articles should also be mentioned.


Details of the requirements and the conditions governing their supply can be obtained from e-procurement system portal of Kerala State (<https://etenders.kerala.gov.in>) till **12/02/18**

The successful bidder will have to produce a security deposit equal to 5% of the total quoted value

The BID should contain the following documents

1. Cost of Tender form **₹19824/-**(Rupees Nineteen Thousand Eight Hundred Twenty four Only) inclusive of GST @ 18% and Earnest Money Deposit (EMD) **₹1,12,200/-** (Rupees One Lakh Twelve Thousand Two Hundred Only) (1% of the tender value) which must be submitted online through SBT Internet Banking or SBT-NEFT/RTGS.
2. Scanned copy of the preliminary agreement executed and signed in Kerala stamp paper of value of ₹200/- (A format of the agreement is given in the tender documents)

3. Undertaking for the acceptance of tender conditions (Form of tender and general conditions are given in the tender documents)
4. Detailed specifications of the quoted items should be uploaded
5. Terms and conditions of the supplier
6. Bill of Quantity (BOQ) Price list (should be in the given .xls format)
7. The bidders must produce a sample model of the product offered by them for demonstration before the High Court on **21/02/2018**



A. SHAJAHAN
REGISTRAR (ADMINISTRATION)



Place : Ernakulam

Date :27/01/18